

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 55 of 2015 &  
IA No. 75 of 2015**

**Dated : 19<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

<b>GRIDCO Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Supply Utility of Odhisha &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. P.C. Sen  
Mr. P.S. Sudheer  
Mr. Udyan Verma,  
Mr. Shivanshu Singh for R-1 & R-2

Mr. R.B. Sharma for R-6

Mr. Rutwik Panda  
Mrs. Anshu Malick for R-7

**ORDER**

Learned counsel for the appellant seeks two weeks time to file reply to the additional affidavit. He may file the same on or before 03.10.2016 after serving copy on the other side.

List the matter on **24.10.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt